	Filin	ng under clause	(ca) of sub-regulatio	n (2) of regulation	& Infrastructure Privon 13 of the IBBI (Insommer 7) ms received and upd	olvency Resolution	Process for Corporate 23)	e Persons)				
SI No.	Category of Creditor	Summary of	Claim Received	Summary o	f Claim Admitted	Amount Contingent Claims	Amount of Claims Not Admitted	Amount of Claims Under Verification	Details in Annexure	Remarks if any		
		No. of Claims	In INR	No. of Claims	In INR	In INR	In INR	In INR				
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1			
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2			
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	89,94,95,436.92	1	89,94,95,436.92	-	-	-	3			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4			
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5			
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6			
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7			
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8			
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9			
	Total	1	89,94,95,437	1	89,94,95,437	-	-	-				
	Notes:											
1	The Security interest against the claimed amount	are in the process	of further review and ma	y undergo change ii	ncase the Interim Resolu	tion Professional comes	across any additional ev	idence/document, warrant	ting such change.			
2	As per Regulation 14 of CIRP Regulations - Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.											
3	Amounts under verification are being reconciled v Professional comes across any additional evidence				orate debtor. Revisions, it	f any, will be updated po	ost verification. Also amou	int admitted may undergo	change incase the Ir	nterim Resolution		
4	For the purposes of this claim statement, all claim	amounts have bee	n rounded off to the nea	rest Rupee.								

5 This list will be updated periodically based on additional information under regulation 14 (2) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

	Name	ne of Corporate D	ebtor : N. Kuma	ar Housing & Infrastruct	ure Private Limited	Date of Commen	cement of CIRP : 24th F	Annexure 1 eburary 2023		(Version 1: Purs	uant to claims received	d and updated as	on 27-06-2023)		
							List of secured finan	cial creditors belonging	to any class of	creditors					
			Details o	of Claim Received			Details of Claim	Admitted							
SIN	o. Nam	me of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Whether related party?		Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	_														
		Total													

		Name of Corporate I	Debtor : N. Kuma	ar Housing & Infrastruct	ure Private Limited	Date of Commen	cement of CIRP : 24th F	Annexure 2 Feburary 2023		(Version 1: Purs	uant to claims received	and updated as	on 27-06-2023)		
		List of unsecured financial creditors belonging to any class of creditors													
			Details o	f Claim Received			Details of Claim	Admitted							
s	l No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	ol 1. ooo.u	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
					-										
		Total													

						nnexure 3							
Name of Corporate	Debtor : N. Kumar	Housing & Infrastructur	e Private Limited	Date of Commencement of CIRP : 24	th Feburary 2023			(Version 1: Purs	uant to claims received	and updated as o	n 27-06-2023)		
				List of Secured Financia	al Creditor (Other than th	ne financial creditor belo	onging to any clas	s of creditor)					
	Details of	Claim Received						,					
Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?		Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
Indian Bank (e- Allahabad Bank)	08-Mar-23	89,94,95,437	89,94,95,437	Corporate Gaurantor	82.97 Crs	62.00 crs	NO	100.00%					
Total		89,94,95,437	89,94,95,437		-	-	-	1	-		-	-	
1	Indian Bank (e- Allahabad Bank)	Name of creditor Date of receipt Indian Bank (e- Allahabad Bank) 08-Mar-23	Date of receipt Amount claimed 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437	Name of creditor Date of receipt Amount claimed Amount of claim admitted 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 89,94,95,437	Details of Claim Received De	Details of Claim Received Details of Claim Received Details of Claim Received Details of Claim Received Name of creditor Date of receipt Amount claimed Amount of claim admitted Nature of claim Amount covered by security interest 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 89,94,95,437 Corporate Gaurantor 82.97 Crs	Details of Claim Received Details of Claim Admitted Name of creditor Date of receipt Amount claimed Amount of claim admitted Nature of claim Amount covered by security interest Amount covered by Guarantee 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 89,94,95,437 Corporate Gaurantor 82.97 Crs 62.00 crs 0 0 0 0 0 0 0 0	Details of Claim Received Details of Claim Received Name of creditor Date of receipt Amount claimed Amount of claim admitted Nature of claim Amount covered by security interest Amount covered by Guarantee Mether related party? 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 89,94,95,437 Corporate Gaurantor 82.97 Crs 62.00 crs NO	Name of creditor Date of receipt Amount claimed Amount of claim admitted Nature of claim Amount covered by security interest Amount covered by Guarantee Whether related party? Share in COC if applicable 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 89,94,95,437 Corporate Gaurantor 82.97 Crs 62.00 crs NO 100.00%	Details of Claim Received Details of Claim Received Details of Claim Received Manual Claim Received Amount of contingent claim Amount covered by Received Mether related Received % of voting Received Amount of contingent claim 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 Corporate Gaurantor 82.97 Crs 62.00 crs NO 100.00% Image: Claim Received Image: Claim Received <th>Details of Claim Received Details of Claim Received Details of Claim Admitted Amount of Claim Admitted Amount covered by security interest Amount covered by Guarantee Mether related party? % of voting share in COC if applicable Amount of contingent may be set off 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 89,94,95,437 Corporate Gaurantor 82.97 Crs 62.00 crs NO 100.00% Indian 0.00% Indian</th> <th>Details of Claim Received Details of Claim Received Details of Claim Received Details of Claim Received Amount of contingent Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received Amount of claim Received Amount of contingent Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received</th> <th>Details of Claim Received Obtails of Claim Received Obtails of Claim Received Obtails of Claim Received Amount of Received</th>	Details of Claim Received Details of Claim Received Details of Claim Admitted Amount of Claim Admitted Amount covered by security interest Amount covered by Guarantee Mether related party? % of voting share in COC if applicable Amount of contingent may be set off 1 Indian Bank (e- Allahabad Bank) 08-Mar-23 89,94,95,437 89,94,95,437 Corporate Gaurantor 82.97 Crs 62.00 crs NO 100.00% Indian 0.00% Indian	Details of Claim Received Details of Claim Received Details of Claim Received Details of Claim Received Amount of contingent Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received Amount of claim Received Amount of contingent Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of contingent Received Amount of claim Received Amount of contingent Received Amount of claim Received	Details of Claim Received Obtails of Claim Received Obtails of Claim Received Obtails of Claim Received Amount of Received

	Name of Corporate Debtor : N. Kumar H	ousing & Infrastr	ucture Private Limited		Date of Commen	Ar cement of CIRP : 24th F	nexure 4 eburary 2023		(Version 1: Purs	uant to claims received	l and updated as o	n 27-06-2023)		
		Details o	f Claim Received		List of u	nsecured financial credit Details of Claim A		ass of creditors						
SI No.	Name of creditor	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest		Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1	-	-	-	-	-	-	-	-	-	-	-	-	-	
2	-	-	-	-	-	-	-	-	-	-	-	-	-	
3	-	-	-	-	-	-	-	-	-	-	-	-	-	
	Total		-	-								-	-	

	Name of Corporate	e Debtor : N. Kumar Housing &	Infrastructure P	rivate Limited	Date of Commencem	Anne: ent of CIRP:24t			(Version 1: Pur	suant to claims recei	ved and updated as	on 27-06-2023)	
					List	of Operational C	Creditors (Workn	nen)					
	Name of		Details o	f claim received		Details of clai	m Admitted		Amount of	Amount of any			
SI	authourised	Name of Workman	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable		mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
					-				-	-	-	-	

	Name of Corporate	Debtor : N. Kumar Housing &	Infrastructure Pr	ivate Limited	Date of Commencem		kure 6 h Feburary 2023		(Version 1: Pur	suant to claims recei	ved and updated as	on 27-06-2023)	
					List	of Operational C	reditors (Employ	/ees)					
SI No.	Name of authourised representative If any	Name of Employees	Details of claim received Date of receipt Amount claimed		Amount of claim admitted	Details of clai Nature of claim	Whother	% of voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
				-	-			-	-	-	-	-	

						Annexure 7							
	Name of Corporate Debtor : N. Kumar Housing & Infrastru	ucture Private Limited		Date of Commenceme	nt of CIRP : 24th Febu	irary 2023		(Version 1: Pursuant	t to claims received and	l updated as on 27-06	6-2023)		
					List of operational	creditors (Governme	nt dues)						
01.11-	Details of claimant		Details of	claim received		Details of cla	im Admitted		Amount of contingent	Amount of any mutual dues that	Amount of claim	Amount of claim	Demostra 16 anno
SI NO.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% of voting Share in COC if applicable	claim	mutual dues that may be set off	not admitted	Amount of claim under verification	Remarks if any
1	_	-	-	-	-	-	-	-	-	-	-	-	
2	_	-	-	_	-	-	-	-	-	-	-	-	
					-			-	-	-	-	-	-

	Name of Corporate Debtor : N. Kumar Housing & Infra	structure Private Li	nited	Date of Commencem	nent of CIRP : 24th Fe	Annex eburary 2023	cure 8		(Version 1: Pursuan	t to claims received and	updated as on 27-00	6-2023)	All Amounts are	e in Indian Rupees
				List	t of operational Cred	itors (Other than Work	kmen and Employees	and Government due	es)					
		Details of	laim received			Details of cla	aim Admitted			Amount of contingent	Amount of any	Amount of claim not	Amount of claim	
SIN	lo. Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee		% of voting Share in COC if applicable		mutual dues that may be set off	Amount of claim not admitted	under verification	Remarks if any
1	-	-	-	-	-	-	-	-	-	-	-	-	-	
	Total		-	-					-		-	-		

Note 1 - Related party confirmation is under progress. Note 2 - Amount admitted to Rs. Zero, the claim is under litigation, amount will be admitted basesed on the conclusion of the litigation.

	Name of Corporate Debtor : N. Kuma	d	Date of Commencen	Annexu nent of CIRP : 24th Fe			(Version 1: Pursuan	t to claims received a	nd updated as on 27-	06-2023)			
	List of other Creditors (Other than Financial Creditors and Operational Creditors) Details of claim received Details of claim Admitted												
			D	etails of claim Admitt	ted			Amount of any					
SIN	o. Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Amount of contingent claim	mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1											-	-	
2											-	-	
3				-							-	-	
	Total		-								-	-	

Security Interest under verification

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited Date of Commencement of CIRP : 24th Feburary 2023

List of Financial Creditors

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security Interest under verification (Note 1)
1	Indian Bank (e- Allahabad Bank)	Corporate Gaurantor	89,94,95,437	89,94,95,437	Primary All pieces and parcle of land admeasuring 32.877 acres situated at Kh No 61,62,63 /1,63/2,63/3,63/4,63/5,67/1,67/2,67/3 at Mouza Yerkheda , Tahsil; Kamptee, Dist Nagpur , belonging to M/s N. Kumar Housing & Infrastructure Private Limited, formerly known as M/s Nandkumar Harchandani & Co (India) Pvt Ltd for present & future and construction thereon and other assets in the resort. Colletral : -Charge over all monies in the Escrow account to be opened into which all the investments in the project and all project revenue and insurance proceeds etc are to be depositedAssignment of all rights , titles, beneifts , claims and demands of the company under project documentsCharge on all accounts of the company opened / to be opened in futureThe first charge on the current assets of the company shall be subject to charge created/to be created in favour of Borrowers Bankers for securing its working capital facilites. Details of Personal & Corporate Gaurantee: 1.Mr Nandkumar Harchandani 2.Ms Archana D Wani 3.Mr Ashok Purohit 4.N. Kumar Housing & Infrastructure Private Limited
2					
			-	-	
	Total		89,94,95,437	89,94,95,437	